

GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO- 1023

ANSWERED ON – 24/07/2026

EVACUATION OF INDIANS NATIONAL ABROAD

1023. SHRI RAMASAHAYAM RAGHURAM REDDY:

DR. KIRSAN NAMDEO:

DR. AMAR SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether incidents involving attacks, harassment, detention or exploitation of Indian citizens, students and workers abroad have increased during the last three years;

(b) if so, the details of such incidents reported during last three years, country-wise and the assistance provided by Indian Missions;

(c) whether the Government has taken any recent diplomatic initiatives to safeguard the interests, safety and timely evacuation of Indian nationals from conflict-affected regions across the world, if so, the details of such initiatives, including the number of Indian citizens

assisted through evacuation, consular support and emergency helplines 24x7 during the last two years;

(d) whether the Government proposes to further strengthen India's crisis response mechanism through additional missions, digital consular services and coordination with friendly countries; and

(e) the steps taken to ensure faster communication and assistance to overseas Indians during international emergencies?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a) & (b) Country-wise details of incidents related to attacks, harassment, detention or exploitation of Indian citizens, including students and workers, during last 3 years are enclosed at Annexure-I. All the cases have been promptly and appropriately assisted by the Indian Missions abroad and taken up with the concerned authorities of the host country to ensure that the cases are properly investigated and action initiated against the perpetrators as per their domestic laws.

These issues are also raised at the political and official level with the countries concerned during bilateral engagements and through institutional dialogue mechanisms, including at the highest levels, as appropriate.

(c) to (e) Government accords utmost priority to the safety, security and well-being of the Indian nationals abroad, and has undertaken various operations to safely evacuate stranded Indian nationals from conflict regions. Details of India's evacuations/ operations in last 2 years are attached at Annexure-II.

Government utilizes a structured, multi-layered crisis response mechanism, which includes issue of advisories to caution Indian nationals, activate communication mechanisms to enable Indian nationals to reach Indian Missions/Posts, and, when required, to launch evacuation operations. Government also remains in continuous contact with its counterparts in host governments through diplomatic channels to ensure safety and well-being of the Indian nationals abroad.

With a view to swiftly responding to crisis situations faced by overseas Indian nationals, the Ministry's 'Rapid Response Cell (RRC)' coordinates with all agencies, services, armed forces and Ministries, for the

execution of evacuation operations. Ministry has also developed and is undertaking final trials of the Digital Emergency Response Solution for use during planning and execution of evacuation operations.

Annexure-I

Number of incidents involving attacks, harassment, detention and exploitation of Indian citizens, students and workers abroad during the last 3 years

Country	Number of incidents/Indian nationals
Bahrain	1659 (labour grievances)
Cambodia	2489 (Indian nationals rescued from scam centres)
Canada	16
Croatia	05 (attack on workers)
Dominican Republic	14 (detained)
Eswatini	02 (detention of 4 Indians)
Germany	133 (including accommodation scam with 119 students)
Guyana	01 (grievance from a group of 37 workers)
Iraq	01 (worker grievance)
Ireland	30 (attacks)
Israel	01 (attack)
Italy	02 (attack and exploitation)
Kuwait	10111 (assisted and repatriated in labour, conflict, medical emergency cases)
Lao PDR	2318 (Indians rescued from Golden Triangle Special Economic Zone)

Latvia	04 (attacks)
Malaysia	12733 (labour complaints, detention and deportation)
Maldives	07
Mali	05 (abduction involving 13 Indian nationals)
Myanmar	2078 (rescued from cyber scam centres)
Niger	02 (2 cases of abduction of 8 Indians)
Philippines	109 (detained)
Russia	84 (detention cases and attacks on students)
Saudi Arabia	2000 (detained)
Serbia	20 (assisted upon detention)
Seychelles	147 (labour grievance including 01 harassment case)
Slovak Republic	46
Slovenia	03 (attacks)
South Africa	02 (deportation of 2 Indians)
Sri Lanka	555 (visa violation and exploitation)
Syria	07 (Indians in distress)
Thailand	1964 (rescued from cyber scam centres)
Turkiye	01 (harassment)
Ukraine	02

	(student grievance)
USA	27 (attacks)

Annexure-II**Details of evacuations/operations undertaken by Government during last 2 years in conflict affected regions**

Year	Country & Name of the Operation	Number of evacuated Indian nationals
2024	Haiti Operation Indravati	17
2024-25	Syria	86
2022-25	Iraq	135
2024	Kuwait (Special Humanitarian Airlift of deceased Indian nationals)	45 (mortal remains)
2025	Iran Operation Sindhu	3597 (excluding 14 OCI Card holders and 14 foreign nationals)
2025	Israel Operation Sindhu	818
2025-26	Repatriation of Indian nationals forced to work in cyber-scram centres alongside Myanmar- Thailand Border	1741
2025	Sri Lanka HADR Operation Sagar Bandhu	2500 (424 Indians evacuated by special IAF flights on gratis basis and 2076 Indians were facilitated to return by commercial flights)

2026	Iran via Armenia (Cross-border movement of Indian nationals from Iran via Armenia to return by available flights during recent West Asia crisis)	2557
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